

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8915/2012
C.ANIL CHANDRAN Appellant(s)
VERSUS

M.K.RAGHAVAN & ORS. Respondent(s)

([HEARD BY: HON. HIMA KOHLI AND HON. RAJESH BINDAL, JJ.])

Date : 30-10-2023 This appeal was called for judgment today.

For Appellant(s) Dr. K.P.kylasanatha Pillay, Sr. Adv.
Mr. A. Venayagam Balan, AOR
Mr. Gaurav Pal, Adv.
Mr. Puneet Thakur, Adv.

For Respondent(s) Mr. P. A. Noor Muhamed, AOR
Mr. Mohamad Shareef K.P., Adv.
Mrs. Giffara S., Adv.
Mr. A. Nowfal, Adv.
Mr. Lindons C. Davis, Adv.
Mr. A. Shukoor, Adv.
Mr. Avaneesh, Adv.

Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Abraham Mathew, Adv.

Hon'ble Mr. Justice Rajesh Bindal has pronounced the reportable judgment in the matter heard by the Bench comprising Hon'ble Ms. Justice Hima Kohli and His Lordship.

The appeal is dismissed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)

[Signed Reportable Judgment is placed on the file]

